

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1406/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)



SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES: Bell Finvest (India) Limited
V/s.
Asha's Hospitality & Facility Management Pvt. Ltd.

.SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Adv. Vinit J. Mehta. Counsel for Financial Creditor	Advocate	
	(for filing Affidavit of Service) Adv to 9/11/17		

ORDER

CP No. 1406/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Financial Creditor is present.
2. Mater is listed for the first time, Petitioner undertakes to serve notice on the other side.
3. Adjourned to **09.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
11.10.2017
aah

Sd/-

M.K. Shrawat
Member (Judicial)